

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2015

Dated: 29th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Punjab Energy Development Agency (PEDA) ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Arjun Grover

Counsel for the Respondent(s) : Ms. Tanvi Singh for
Mr. Sakesh Kumar for R-1

Mr. Arun Sharma for R-3

ORDER

It is represented that I.A. No.450 of 2015 in DFR No. 1410 of 2015 listed before Court – II today is connected with this matter.

List this matter on **01.12.2016**. In the meantime, pleadings be completed. Tag to I.A.No. 450 of 2015 in DFR No. 1410 of 2015.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt